

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:427

ANSWERED ON:25.02.2015

HOUSING FOR ALL

Hari Shri G.;Teacher Smt. P.K.Sreemathi

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the safety concerns of specific areas, such as coastal zones, ecosensitive zones and the disaster prone areas have been factored/addressed in the housing for all by 2022 programme;
- (b) if so, the details thereof;
- (c) whether the Government proposes to adopt best practices under the said programme and if so, the details thereof;
- (d) whether the said programme will cover the urban poor living in slums, urban homeless and new migrants to urban areas and if so, the details thereof; and
- (e) whether the said programme will also cover metros, small towns and all urban areas and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) to (e): Yes, Madam. In pursuance of the Government's goal of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014, this Ministry is in the process of seeking approval for a Mission for "Housing for All". Under this Mission, a Technology Sub-Mission is also envisaged which will factor into the safety concerns of the specific areas. As regards, adoption of best practices, this Ministry from time to time keeps collecting the best practices for dissemination among the States.